

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/1418 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 4th March, 2021

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2021/740, dtd. 03.03.2021,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.03.2021 along with station leave permission, from the evening of 10.03.2021 till the morning of 15.03.2021. Further, you have been allowed to use your official vehicle to travel to Guwahati on 10.03.2021 and back to workplace, at your own cost.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/1419 /A, dated 4.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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